

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4786/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati the 4<sup>th</sup> October, 2021

Sub: **Casual leave with station leave permission.**

Ref:- Your letter Nos. DJ/DH/1-I/2021/3170/Estt., Dated 18.09.2021  
DJ/DH/I-1/2021/3240/Estt, Dated 24.09.2021

Sir,

With reference to the first letter mentioned above, I am directed to inform you that you had been granted **casual leave for three days on 22.09.2021, 23.09.2021 and 24.09.2021 along with station leave permission from the morning of 22.09.2021 till the evening of 26.09.2021**, as it was seen that 22.09.2021, 23.09.2021 and 24.09.2021 being Court working days and you were not on official duty trip to Udalguri. Now, as per your second letter under reference, your **casual leave on 24.09.2021 along with station leave permission from the morning of 24.09.2021 till the evening of 26.09.2021**, has been cancelled.

Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-211/2013/4787/A, dated 4.10.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Pda